

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4027
ANSWERED ON 19TH DECEMBER, 2024**

BARRICADES ON NH-44

4027. SHRI MATHESWARAN V S:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of barricades and police check posts that are there on the NH-44 road between Salem and Karur and also near Cauvery bridge near Veluthampalayam;

(b) if so, the law or rule permitting the Police to keep such check posts on NHs;

(c) whether the permission has been given by National Highways Authority of India (NHAI) to police to keep barrier guards and police check posts, if so, the details thereof and if not, the steps taken to eradicate the said barrier guards and check posts; and

(d) whether the barricades are kept under orders of the High Court, if so, the details thereof and the reasons, the NHAI have not appealed against the order before the Supreme Court?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Barricades at 9 no. of locations (07- Black spot locations and 02 - District Borders), 2 Check posts at both sides of Cauvery Bridge near Veluthampalayam at Km 276+500 are placed by the Police authorities as a speed calming/enforcement measures.

(b) and (c) Maintenance of Law and Order is the responsibility of the State Government and the State Police Authorities do provide barricades for law enforcement. However, National Highways Authority of India (NHAI) has not given any specific permission.

(d) The Government is not aware of any such order passed by the Hon'ble High Court.
